

Agriculturists Loans (Orissa Amendment) Act, 1937

[30 October 1937]

CONTENTS

1. Short Title And Commencement
2. Amendment Of Section 4 Of Act Xii Of 1884
3. Repeal Of Madras Act, Xvi Of 1935

Agriculturists Loans (Orissa Amendment) Act, 1937

[30 October 1937]

An Act to amend the Agriculturists' Loans Act, 1884, in its application to the [Substituted vide Adaptation of Laws Order, 1950.][State] of Orissa for a certain purpose Whereas it is expedient to amend the Agriculturists' Loans Act, 1884 (XII of 1884) in its application to the 1[State] of Orissa, for the purpose hereinafter appearing: It is hereby enacted as follows:-

1. Short Title And Commencement :-

(1) This Act, may be called the Agriculturists Loans (Orissa. Amendment) Act, 1937.

(2) It shall come into force at once.

2. Amendment Of Section 4 Of Act Xii Of 1884 :-

In Sub-section (1) of Section 4 of the Agriculturists Loans Act, 1884 (XII of 1884) after the words "the relief of distress", the words "of indebtedness" shall be inserted.

3. Repeal Of Madras Act, Xvi Of 1935 :-

The Agriculturists Loans (Madras Amendment) Act. 1935 (Madras Act, XVI of 1935) in its application to the State of Orissais hereby repealed.